

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

**CP No.717/2018
OA No.4355/2013
MA No. 5080/2018**

New Delhi this the 25th day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Sh. Ravindra Sagar
S/o Sh. Raghbir Singh Sagar, 44 Years
Sr. Section Engineer in short SSE
Electric Multiple Unit, N. Rly., Ghaziabad (UP)
R/o H.No. 48A, Kundan Nagar
Khureji, Delhi – 92.
Mob . 9458636959 ... Applicant

(By Advocate: Mr. Gaya Prasad)

Versus

1. Mr. Ashok Nakra
Chief Electrical Traction Engineer
Northern Railway, HQ office
Boroda House, New Delhi. ... Contemnor

(By Advocate: Mr. V.S.R. Krishna and Mr. Krishna Kant Sharma)

ORDER (Oral)

Ms. Nita Chowdhury:

When the matter is taken up, learned counsel for respondents provides us a copy of the speaking order passed in respect of applicant of this OA on 03.01.2019 and in view of the substantial compliance of order of the Tribunal, the CP is closed and notice is discharged. However, liberty is given to the applicant to challenge this order, if so advised, in accordance with law.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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